Central Administrative Tribunal Principal Bench, New Delhi.

CP-496/2014 in OA-3220/2014 MA-2828/2014

New Delhi this the 26th day of February, 2016.

Hon'ble Sh. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Sakender Singh
S/o Shri Jagjit Singh,
Assistant Maleria Inspector,
Presently posted at Civic Center,
R/o H.No.17, Saket Block,
Mandawali, Fazalpur, Delhi – 110 092 Petitioner
(By Advocate: Mr. A.K. Mishra for Mr. Piyush Sharma)

VERSUS

1. Shri P.K.Gupta,

Commissioner,

North Municipal Corporation of Delhi,

Civic Center,

Shyama Prasad Mukherjee Marg,

New Delhi.

2. Shri Pankaj Kumar Singh,

Addl. Commissioner (Finance),

North Municipal Corporation of Delhi,

Civic Center,

Shyama Prasad Mukherjee Marg,

New Delhi.

3. Dr. A.K.Bansal,

M.H.O.,

North Municipal Corporation of Delhi,

Civic Center,

Shyama Prasad Mukherjee Marg,

New Delhi.

4. Dr. S.C.Arun,

Addl. M.H.O. (V.B.D.),

North Municipal Corporation of Delhi,

Civic Center,

Shyama Prasad Mukherjee Marg,

New Delhi.

5. Smt. Sarla Thakkar,

Administrative Officer/Public Health,

North Municipal Corporation of Delhi,

Civic Center,

Shyama Prasad Mukherjee Marg,

New Delhi.

Contemnors/Respondents.

(By Advocate:Mr. R.V. Sinha for Mr. R. N. Singh)

CP-496/2014

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ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. This present CP has been filed alleging violation of the Interim order of this Tribunal dated 17.09.2014 in OA No. 3220/2014 whereunder this Tribunal granted stay of the recovery in respect of

the applicant.

3. It is submitted by the respondents in their counter that by the time the order dated 17.09.2014 was received by them, they have deducted the amount and after receipt of the said order, they have

stopped further recoveries from the month of November onwards.

4. In the circumstances and in view of the compliance of the order of this Tribunal from the month of November onwards, we do not see any merit in the CP and accordingly, the same is closed.

Notices issued to the respondents are discharged. No costs.

OA No. 3220/2014

List the OA on 28.04.2016.

(Shekhar Agarwal) Member (A)

(V. Ajay Kumar) Member (J)

/ns/